

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VASAN CONSTRUCTION COMPANY PRIVATE LIMITED

Sl. No	Particulars	Details
1.	Name of corporate debtor	M/s Vasan Construction Company Private Limited
2.	Date of incorporation of corporate debtor	05/08/2011
3.	Authority under which corporate debtor is incorporated / registered	The Companies Act, 1956
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45206TN2011PTC081800
5.	Address of the registered office and principal office (if any) of corporate debtor	274/c, Thuraiyur road, Perambalur Tamil Nadu, India. Pin code: 621212.
6.	Date of closure of Insolvency Resolution Process	01.01.2020
7.	Liquidation commencement date of corporate debtor	23.11.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: M. Jayasree Address: 1A, Saffron Krishna Kutiya, No. 49, Bharathi Park 7 th Cross, Coimbatore 641 011, Tamilnadu Email ID: jayashree_muralidharan@yahoo.co.uk Registration no: IBBI/IPA-001/IP-P00733/2017-2018/11236
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1A, Saffron Krishna Kutiya, No. 49, Bharathi Park 7 th Cross, Coimbatore 641 011, Tamilnadu
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1A, Saffron Krishna Kutiya, No. 49, Bharathi Park 7 th Cross, Coimbatore 641 011, Tamilnadu
11.	Last date for submission of claims	22.12.2021

Notice is hereby given that the National Company Law Tribunal Chennai Bench has ordered the liquidation of the M/s Vasan Construction Company Private Limited on 21.12.2020, confirmed the appointment of Liquidator on 12.11.2021 and communicated to the Liquidator on 23.11.2021.

The stakeholders of M/s Vasan Construction Company Private Limited are hereby called upon to submit their claims with proof on or before 22.12.2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


M. JAYASREE
CHARTERED ACCOUNTANT
M. No: 224348.

M. Jayasree
Liquidator

IBBI/IPA-001/IP-P00733/2017-2018/11236

Place: Coimbatore
Date: 23.11.2021